

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 350/931/2016

Date of Order: 08.01.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member

Smt. Kana Basu, wife of late Shankar Basu,
Ex- K/Man, under Senior Section Engineer
(P.Way)/OMLF, under North-east Frontier
Railway and residing at Vill. Jaygachi
(Kalamandir Road), P.O. Habra, Dist- North
24 Parganas.

.....Applicant.

-versus-

1. Union of India, service through the General
Manager, North-east Frontier Railway,
Maligaon, Guwahati, Assam
2. The Senior Divisional Personnel Officer,
North-east Frontier Railway, Katihar, Bihar
3. The Senior Divisional Finance Manager,
North-east Frontier Railway, Katihar, Bihar

.....Respondents.

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. N. Roy, learned counsel appeared on behalf of the applicant. None
appeared on behalf of the respondents.

2. The OA is disposed of with a direction to the respondents' authority more

particularly the Respondent No. 2 to dispose of the representation of the applicant dated 08.01.2016 within a period of 4 months from the date of receipt of this order by giving an opportunity of being heard of the applicant to substantiate his case with the relevant documents.

3. The decision so arrived shall be acted upon accordingly with the intimation to the applicant.

4. It is made clear that I have not gone into the merits of this case.

5. The OA stand disposed of. No costs.

(Manjula Das)
Member (J)

pd

